

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT – 2

ITEM No.211- IA/581(AHM)2021
ITEM No.212- IA/583(AHM)2021
ITEM No.213- IA/590(AHM)2021
ITEM No.214- IA/57(AHM)2022
ITEM No.215- IA/87(AHM)2022
ITEM No.216- Cont.A/01(AHM)2022
ITEM No.217- IA/1234(AHM)2023

in

CP(IB) 480 of 2019

Proceedings under Section 7 IBC

In the matter of:

Jain Sons Finlease Ltd

.....Applicant

V/s

Sort India Enviro Solutions Ltd

.....Respondent

Order delivered on 27/10/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

Present

For the Applicant : Mr. Parth Shah, Ld. Adv. for the Liquidator

For the Respondent : Mr. Siddhartha Patra, Ld. Adv.

ORDER

List the matter before the regular bench on 02.01.2024

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)